

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No.16 of 2019**

**IN THE MATTER OF:**

**All India Online Vendors Association** **...Appellant**

**Versus**

**Competition Commission of India & Ors.** **...Respondents**

**Present:**

**For Appellant:** **Shri Chanakya Basa, Advocate**

**For Respondents:** **Shri Amit Sibal, Sr. Advocate with Shri Rajshekhar Rao, Shri Yaman Verma, Ms. Neetu Ahlawat, Ms. Sonali Charak, Shri Chaitanya Puri, Shri Saksham Dhingra and Shri Areeb Y. Amanullah, Advocates**

**O R D E R**

**30.07.2019**      Heard in part.

List the case for further hearing on 14<sup>th</sup> August, 2019 at 11.30 A.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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